District Courts are available for public access. The address of one such website is www.ecourts.gov.in.

- (b) The type of material uploaded on these websites include details of case registration, cause list, case status, daily orders, final judgments etc.
- (c) Judgements and orders of these Courts are made available regularly on priority, at the earliest, by respective Courts.
- (d) For maintenance of websites, funds to the tune of Rs.8.79 crore for current financial year have been released to High Courts for subordinate judiciary under the eCourts Mission Mode Project.
- (e) The upgradation and modernisation of websites are part of ongoing activities and are done on regular basis.

Status of legal Aid Clinics

- 1232. SHRI TIRUCHI SIVA: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) the current status of progress of setting up Legal Aid Clinics in various National Law Universities;
- (b) whether any feasibility studies have been conducted to assess the establishment of Legal Aid Clinics which is a mandatory requirement for law colleges, covered by the Bar Association of India, if so, the details thereof; and
 - (c) if not, whether Government proposes to conduct such a study?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI P. P. CHAUDHARY): (a) Details of Legal Aid Clinics set up in National Law Universities are not maintained separately. However, as per available information a total of 1575 such Legal Aid Clinics have been set up in National Law Universities including Law Colleges and other institutions.

(b) and (c) The Government has not conducted any study to assess the establishment of Legal Aid Clinics in above mentioned institutions. It was resolved in the 14th All India Meet of the State Legal Services Authorities held on 9-10 April, 2016 at Hyderabad that a Legal Services Clinic shall be established in every Law College/Universities in terms of National Legal Services Authority (NALSA) (Legal Services Clinics in Universities, Law Colleges and other institutions) Scheme, 2013. Accordingly, all State Legal Service Authorities have been requested to set up Legal Aid Clinics in all Law Colleges and Law Universities.